

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.08.2022

ORDER NO. 151 of 2022


Hon'ble President is pleased to order the sitting commencing from **05.09.2022 to 30.09.2022** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.09.2022 to 30.09.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single Member matters
From 05.09.2022 to 30.09.2022	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member matters

Note:

1. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar